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POWERS AND FUNCTIONS OF TEMPORARY PRESIDENT OF THE MANDAL PARISHAD AND TEMPORARY CHAIRMAN OF ZILLA PARISHAD

CONTENTS

- 1. .
- 2. <u>.</u>
- 3. <u>.</u>

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POWERS AND FUNCTIONS OF TEMPORARY PRESIDENT **TOHIE**MANDAL PARISHAD AND TEMPORARY CHAIRMAN OF ZILLA
PARISHAD

1. . :-

The Temporary Sarpanch of a Gram Panchayat appointed by the order of the Commissioner of Panchayati Raj under sub section (3) of Section 26 of the Act shall exercise all the powers and perform all the functions of a Sarpanch under the Act, and such powers cannot be delegated by the temporary Sarpanch to any member.

2. . :-

The temporary President of a Mandal Parishad appointed under sub section (6) of Section 165 of the Act shall exercise shall the powers and perform all the functions of a President, Mandal Parishad, under the Act.

3. . :-

The temporary Chairman of a Zilla Parishad appointed under sub section (5) of Section 193 of the Act shall exercise all the powers and perform all the functions of a Chairman, Zilla Parishad, under the Act.